



**SCHOOL OF LAW, JUSTICE & GOVERNANCE
GAUTAM BUDDHA UNIVERSITY
GREATER NOIDA**



PRESENTS

5th P.N. MATHUR MEMORIAL NATIONAL MOOT COURT COMPETITION 2026

(31st October & 1st November, 2026)



MEDIA PARTNERS



EXCLUSIVE KNOWLEDGE PARTNER



GAUTAM BUDDHA UNIVERSITY

Gautam Buddha University is a State university, established under the Uttar Pradesh Gautam Buddha University Act, 2002 (U.P. Act No. (9) of 2002), recognized by UGC under section 2(f) and 12(B) of UGC Act, 1956 and accredited by the National Assessment and Accreditation Council (NAAC). The University envisions becoming a world-class center for excellence in education. The University has over 511 acres of lush green campus located at Greater Noida beside Yamuna Express. It is nearly 38 Km from the National Capital Region (NCR) of Delhi. It is modeled as a fully residential educational campus in line with the best institutions of higher learning across the globe. The uniqueness of its reputation is acknowledged through the format, content, and pedagogy of its programs and their relevance to society. The University has a vibrant academic structure reflected through its eight schools of learning for diverse disciplinary fields. Each School of Studies in the University combines a multilateral confluence of educational training, research, innovation, and creativity.



SCHOOL OF LAW, JUSTICE & GOVERNANCE



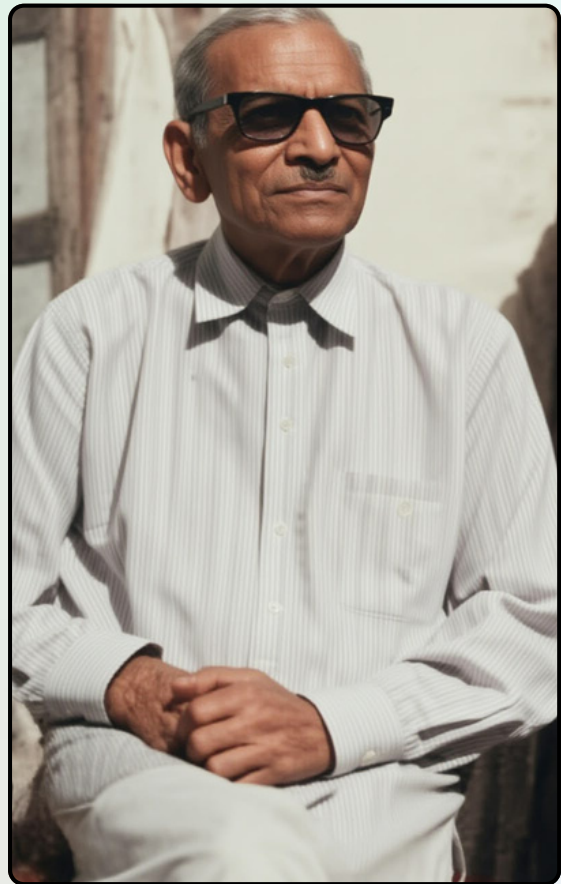
Established in 2011, the School of Law, Justice & Governance envisions fostering the advancement of learning, teaching, and research in the fields of law, justice, and governance. The School aims to set a fine balance between theoretical knowledge with practical learning and the development of skills, and professional attitudes through clinical legal education. The students are guided to participate in moot court practice, debate, essay writing, and project work to instill in them the confidence to take up the challenges of their future careers more prolifically and proficiently. Considering the demands of the students and retaining the best legal minds, the department offers a Five-year Integrated BA.LLB, One-year LL.M., and Ph.D. programs. The School currently employs highly motivated and dedicated full-time academicians. The School is an embodiment of the University's ever-growing quest for excellence in higher education and research, encompassing modern fields of studies, higher technological exposure, and meaningful dissemination of knowledge coupled with practicing wisdom.

ABOUT

SHRI PREM NARAIN MATHUR

1898 -1990

Prem Narain Mathur was born in the reputed family of lawyers and administrators in 1898, to Smt Laxmi Devi and Advocate Shri Chhotey Lal Mathur of Nagina (Dist. Bijnor, U.P.). His father commanded great respect and earned the repute of a successful lawyer during the colonial era. His early years were spent in Moradabad and Sambhal, where he received his initial education, he completed his B.A. & L.L.B. from the prestigious Canning College Lucknow. With his promising profession and family background, it was very convenient for him to move to any bigger city and pursue his practice but instead, he decided to stay in his small town and dedicated his entire life to the development and upliftment of the lesser privileged and backward classes. He not only inherited legal and administrative acumen genetically but harnessed it to an enhanced height with his vision to reform society. His relentless efforts for girls' education bore fruits when the famous Hindu Inter college of Nagina, an all-boys school, opened its doors to the girls.



His initiative of admitting his daughter as the very first female student paved the way for many more girls to get admitted for primary education in the school. He pushed for co-education in the school during the period when the 'Purdah' system was much conspicuous amongst the locals. He encouraged sports amongst the youth of the town and initiated sports like Lawn tennis and Billiards in Nagina. The country's partition in 1947 saw an influx of refugees from Pakistan to many Indian cities including Nagina. He opened his ancestral Haveli for them and provided them shelter and food, helping them set up businesses. He used his heritage which he inherited from his ancestors in various philanthropic activities and donated most of it to the local inhabitants and poor farmers and also used some in the construction of medical facilities for the locals.

PN Mathur was not only a respected advocate, and an eminent reformist but also a visionary who worked extensively for the betterment of society and dedicated his entire life to the people. The legacy of Shri Prem Narain Mathur continues in the future generations.



IMPORTANT DATES

Sr. No.	CONTENTS	DATES
1.	Last Date for Registration	2nd October, 2026
2.	Last Date for Seeking Clarifications	3rd October, 2026
3.	Release Date for Clarifications	6th October, 2026
4.	Last Date for Submission of Soft Copy of Memorial	16th October, 2026
5.	Last Date for Submission of Hard copy of Memorial	27th October, 2026
6.	Inaugural Ceremony	31st October, 2026
7.	Preliminary Round	31st October, 2026
8.	Quarter - Final Round	31st October, 2026
9.	Semi - Finals & Final Round	1st November, 2026
10.	Valedictory Ceremony	1st November, 2026



AWARDS

WINNERS

**CASH PRIZE: INR 40,000 + TROPHY
1 YEAR SUBSCRIPTION FROM SCC
ONLINE WORTH: INR 96,000
CERTIFICATE OF EXCELLENCE**

RUNNERS UP

**CASH PRIZE: INR 30,000 + TROPHY
CERTIFICATE OF EXCELLENCE**

BEST SPEAKER

**CASH PRIZE: INR 7,000 + TROPHY + CERTIFICATE OF
EXCELLENCE**

BEST MEMORIAL

CASH PRIZE: INR 7,000 + TROPHY + CERTIFICATE OF EXCELLENCE

GLIMPSES OF MOOT COURT ACTIVITIES



PATRON



**PROF. RANA PRATAP SINGH
(VICE-CHANCELLOR, GBU)**



**DR. K. K. DWIVEDI
(DEAN, SoLJ&G, GBU)**



**DR. SATISH CHANDRA
(HoD, SoLJ&G, GBU)**

FACULTY CONVENORS



**DR. MAMTA SHARMA
(CONVENOR)**



**DR. RAMA SHARMA
(CONVENOR)**



**DR. SAGAR
(CO-CONVENOR)**



**MS. SAUMYA BARANWAL
(CO-CONVENOR)**

CORE TEAM

Ms. Shivangi Pandey

Ms. Taranpreet Kaur

STUDENT COORDINATORS

Nishtha Tripathi
Sanidhya
Richika Sharma
Kritika Singh

Ritika Singh
Anushree Jain
Pranjal Gulati



ADVISORY COMMITTEE

JUSTICE (RETD.) VINAY KUMAR MATHUR

DR. ANANT VIJAY MARIA (ADVOCATE ON RECORD , SUPREME COURT OF INDIA)

MR. SUSHIL KUMAR DUBEY (ADVOCATE, SUPREME COURT OF INDIA)

COORDINATING COMMITTEE

DR. AKSHAY KUMAR SINGH

DR. CHANDRA BHANU BHARAS

DR. SUMITRA HUIDROM

DR. PRAKASH CHANDRA DILARE

DR. DEEPAK JAISAL

MR. ADITYA MISHRA

MS. HABIBA SHEIKH

MR. KULDEEP SINGH

MR. RAJARSHI RAGHUVANSHI

DR. SANTOSH KUMAR TIWARI

DR. POONAM VERMA

DR. VIKRAM KARUNA

DR. PRIYANKA SINGH

DR. PARTH

MR. ASHUTOSH RAI

MS. HANERI

MR. PAWAN YADAV



CONTACT DETAILS

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NAME: NISHTHA TRIPATHI
PHONE: 8373911946

NAME: PRANJAL GULATI
PHONE: 8787048996

PAYMENT DETAILS

Registration Fees: ₹ 3,500/- Team

Accommodation Charges: ₹1,000/- per team/per day

Account Holder: GAUTAM BUDDHA UNIVERSITY
Bank: PUNJAB NATIONAL BANK
Account No.: 6660000100000672
IFSC: PUNB0666000 (All Zeros)

NOTE: Kindly attach the screenshot containing transaction ID, date of transaction along with the registration form



IMPORTANT LINKS

Registration Form

<https://forms.gle/9nvph1NZpDt6ytAx8>



Moot Proposition

<https://drive.google.com/drive/folders/1ngJIFe7MUePfXzcJLDt6TyTHLZIEhFdw?usp=sharing>



Rules and Regulations

<https://drive.google.com/drive/folders/1ngJIFe7MUePfXzcJLDt6TyTHLZIEhFdw?usp=sharing>





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REGISTRATION FORM

NAME OF THE INSTITUTION:

E-MAIL OF THE INSTITUTION:

DETAILS OF SPEAKER I:

NAME:

PROGRAMME: **YEAR:**

DOB: **MOBILE No.:**

E-MAIL ID.:

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PHOTO)

DETAILS OF SPEAKER II:

NAME:

PROGRAMME: **YEAR:**

DOB: **MOBILE No.:**

E-MAIL ID.:

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PASSPORT SIZE
PHOTO)

DETAILS OF RESEARCHER:

NAME:

PROGRAMME: **YEAR:**

DOB: **MOBILE No.:**

E-MAIL ID.:

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PASSPORT SIZE
PHOTO)

***Ensure that you duly fill the online registration form [here](#).**